

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the **10th** July, 2017

No.HC.VII-348(Pt.-I)/2012/ **3264** /A ### Hon'ble the High Court has been pleased to nominate the following Master Trainers Judicial Officers to attend a three day refresher training programme on Ubuntu Operating System and Case Information Software (Version 2.0), scheduled to be held from **14.07.2017 to 16.07.2017 at the West Bengal Judicial Academy, New Town, Rajarhat, Kolkata-**

Sl. No.	Name	Designation	Contact Details
1.	Shri Manash Baruah	Civil Judge & Asstt. Sessions Judge, Nalbari	Mob. No.- 094354-87959 e-mail: rbaruah22@gmail.com
2.	Smti. Tripti Ari	Secretary, District Legal Services Authority, Nagaon	Mob. No. 094350-83170 e-mail: triptiari@aij.gov.in
3.	Shri Rana Dutta	Chief Judicial Magistrate, Hailakandi	Mob. No. 098640-46549 e-mail: ranadutta21@yahoo.in

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-348 (Pt.-I)/2012/ **3265-3282**/A dated **10.07.2017**

Copy forwarded for information and necessary action to:

1. The Director, West Bengal Judicial Academy, Kolkata.
2. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The District & Sessions Judge, Nalbari / Nagaon / Hailakandi. He / she is requested to inform the nominated officer of his / her respective District accordingly.
7. The Member (Processes), eCommittee, Supreme Court of India.
8. Shri Manash Baruah, Civil Judge & Asstt. Sessions Judge, Nalbari
9. Smti. Tripti Ari, Secretary, District Legal Services Authority, Nagaon
10. Shri Rana Dutta, Chief Judicial Magistrate, Hailakandi.

The nominated officers are to reach Kolkata on 13th July, 2017 (evening) for attending the programme and return on 17th July, 2017 (morning). They are to submit their itinerary to the undersigned forthwith by e-mail (regj.ghc@gmail.com) for onward transmission to the West Bengal Judicial Academy, Kolkata for making proper arrangement regarding arrival and departure to and from the Academy.

The Officers are to report for the refresher programme along their Laptops and dongles.

11. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
12. The Research Officer, Judicial Academy, Assam.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

10.7.17
Registrar (Judicial)